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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.O. (COMM.IPD-TM) 43/2022 & I.A. 9793/2023, I.A. 11176/2024,
I.A. 11177/2024

MANOHAR DATTATTREYARAO SIRSAVAKAR Petitioner

Through: Ms. Aashi, Advocate.

versus

TORQUE PHARMACEUTICALS PVT AND ANR Respondents

Through: Ms. Zeba Tarannum Khan, Mr. Tarun
Kharia and Mr. Raghav Bhalla,
Advocates for R-1.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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16.05.2024

1. An adjournment slip has been moved on behalf of counsel for Petitioner, which is not opposed by counsel for Respondent No. 1.
2. At request, re-notify on 22nd August, 2024.

SANJEEV NARULA, J

MAY 16, 2024

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